

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No.Q.A.877 of 1997

Date of order : 5.9.2001

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman
Hon'ble Mr. B.P. Singh, Administrative Member

MD. ARIF JALAL

VS.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : Mr. B. Mukherjee, counsel

O R D E R

None is present for the applicant even on second call.

On earlier occasions also none appeared for the applicant. It is presumed that the applicant is not interested in pursuing the matter. The application is, therefore, dismissed for default. No order as to costs.

Byam

MEMBER(A)

S.M.


VICE-CHAIRMAN